

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 785/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Krystal Integrated Services Pvt.Ltd.
V/s
Suyojit Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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36	Prasad Samantkar	Advocate for Petitioner	Prasad
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Settlement talks are in progress. May be adjourned
for three weeks

Prasad

ORDER

T.C.P. No. 785/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives both the sides are present.
2. Adjourned to **23.11.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 13.10.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)

(No follow)